

maintaining India's membership of NAM and SAARC including staff for the purpose; and

(b) whether the political and economic gains to the country are in commensurate with such expenditure?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) As a member of SAARC India is required to make a contribution to meet the expenses of the SAARC Secretariat, including its expenses on staff. The annual expenditure on this account has been Rs. 18.04 lakhs, Rs. 11.93 lakhs and Rs. 31.25 lakhs during financial years 1988-89, 1989-90 and 1990-91 respectively. India does not incur any expenditure on maintaining membership of NAM.

(b) We believe that the political and economic gains to the country are commensurate with such expenditure.

#### **UNDP Assistance for Aluminium Silicon Alloy Project in Orissa**

3929. DR. KARTIKESWAR PATRA:  
SHRI ANADI CHARAN DAS:

Will the Minister of MINES be pleased to state:

(a) whether the Union Government have sought UNDP assistance for the proposed Aluminium Silicon Alloy Project and the Aluminium Rolled Product Project in Orissa; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b) Government of India have availed of UNDP assistance for determining techno-economic feasibility of Industrial Scale electro-smelting of Aluminium-Silicon Alloys in Orissa based on pilot technological testing of Indian raw materials. The UNDP input allocated for this project of National Aluminium Company Limited is US \$ 3,28,000. Draft of the final report has been received from UNDP.

Government have not sought any UNDP assistance for an aluminium rolled product project in Orissa.

[Translation]

#### **Assistance to Bihar to meet Natural Calamities**

3930. SHRI LALIT ORAON: Will the Minister of AGRICULTURE be pleased to state

(a) the funds allocated to Bihar during last three years to meet the situation arising out of Natural Calamities in the State; and

(b) the funds actually utilised by the State Government during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):

(a) Details of amount allocated by the Central Government for meeting the situation arising out of natural calamities in the State of Bihar during last three years are as under:—

Year	Amount Allocated
1988-89	Rs.33.75 crores in Margin Money including a ceiling of Rs 24.31 crores approved for expenditure on relief on account of earthquake.
1989-90	Rs.33.75 crores in Margin Money.
1990-91	Rs.35.00 crores in Calamity Relief Fund (Rs.26.25 crores Central share and Rs. 8.75 crores State share)

(b) Information is being collected.

[English]

#### **Bomb Explosion at Indira Gandhi International Airport**

3931. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a bomb explosion took place at the Indira Gandhi International Airport shortly after midnight on June 24, 1991;

(b) the number of persons apprehended in this connection so far; and

(c) the measures proposed to be taken to ensure safety at this Airport?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) One person has been arrested so far.

(c) The measures to ensure safety at the Airport include intensified checking; deployment of extra pickets; instructing visitors not to touch suspicious articles;